CENTRAL ELECTRICITY REGULATORY COMMISSION
7th Floor, World Trade Centre, Tower B, Nauroji Nagar, New Delhi-110029

No. L-1/261/2021/CERC Dated: 20.05.2026

PUBLIC NOTICE

Subject: Draft Central Electricity Regulatory Commission (Connectivity and General Network Access to the inter-State Transmission System) (Fourth Amendment) Regulations, 2026.

In the exercise of powers conferred under Section 178 of the Electricity Act, 2003 (the Act) and other enabling provisions under the Act, the Commission has made Draft Central Electricity Regulatory Commission (Connectivity and General Network Access to the inter-State Transmission System) (Fourth Amendment) Regulations, 2026 and the same is posted on the website of the Commission (www.cercind.gov.in).

2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with Electricity (Procedure for Previous Publication) Rules, 2005, inviting comments/ suggestions/ objections from the stakeholders and interested persons on the above Draft Regulations. The comments/ suggestions/ objections may be sent to the undersigned on or before **22.06.2026** at the email addresses **secy@cercind.gov.in** and **shilpa@cercind.gov.in**. For registered users, the comments/ suggestions/ objections shall also be uploaded through the SAUDAMINI Portal by clicking the e-Regulation link on the e-filing Home Page. For any query on uploading on the SAUDAMINI Portal, e-Court Helpdesk at 011-20904365 Extension 260 or 7042604928 may be contacted.

3. The comments/ suggestions/ objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/-
(Harpreet Singh Pruthi)
Secretary